

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

ORDER No: 580

Dated: 8/8/2016

Sanction is hereby accorded to the additional allotment of funds in favour of the subordinate court detailed below under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads and 2071-P&ORB (Defined Pension Scheme) object head 641-pensionary charges for the year 2016-17. The allotment is subject to fulfillment of following conditions:-

1. All financial rules /Orders and instructions issued by the Govt. from time to time shall be observed while incurring the expenditure against the allocated amounts.
2. Administrative approval/Technical sanction be obtained wherever required before the expenditure is incurred.
2. The DDO will ensure that the expenditure under various budget heads is kept within the budget allocation.
4. The drawing & disbursing officer shall furnish the monthly drawl/expenditure statement invariably by the 10th of succeeding month.

Rs. In lacs

S.No	Name of the court	Furniture	2071-P&ORB (NPS)	T.E.
1.	Pr. D&S Judge, Ramban.	0.50	----	0.10
2.	Pr. D&S Judge, Pulwama.	----	0.20	----
3.	Pr. D&S Judge, Baramulla.	----	0.20	0.10
4.	Addl. D&S Judge, Pulwama.	----	0.15	----
5.	Addl. D&S Judge, Sopore.	----	0.50	0.10
6.	Addl. D&S Judge, Doda.	----	0.30	----
7.	3 rd . Addl. D&S Judge, Srinagar.	----	0.15	----
8.	4 th . Addl. D&S Judge, Sgr.	----	0.15	----
9.	Municipal Magistrate, Srinagar.	----	0.15	----
10.	C.J.M. Sopore.	----	0.15	----
11.	Spl. Mob. Mag, Budgam (Under 13 th FC)	----	0.20	----
12.	Spl. Mob. Mag, Sgr. (Under 13 th F.C)	----	----	0.10
13.	Spl. Mob. Mag. Pulwama (Under 13 th FC	----	0.20	----
14.	Sub Judge, Vailoo.	----	0.25	----
15.	Addl. D&S Judge, Ramban (Under 13 th FC)	2.50	----	0.10
16.	Addl. Mob. Mag. Udampur (Under 13 th FC)	0.50	0.20	----
17.	Addl. Mob. Mag. Beerwah (Under 13 th FC	----	0.15	----
18.	Addl. Mob. Mag. Shopian (Under 13 th FC)	----	0.30	----
19.	City Munsiff, Srinagar.	----	0.30	----
20.	Addl. Mob. Mag, Surankote (Under 13 th FC)	----	0.20	0.10
21.	Munsiff, Charasharief.	----	0.20	----
22.	Munsiff, Chadoora.	----	0.20	----
23.	Munsiff, Pampore.	----	0.20	----
24.	Munsiff, Qazigund.	----	0.20	----
25.	Munsiff, Sumbal.	----	0.20	----
26.	Munsiff, Gurez.	----	0.20	----
27.	Munsiff, Buniyar.	----	0.20	----
28.	Munsiff, Pulwama.	----	----	0.40

By Order.

[Signature]
Deputy Registrar (Accts) 8/8/16

No: 17014-60/Ac Dated: 8/8/2016

Copy to the:-

- 1-3 Pr. D&S Judge, Ramban/Pulwama/Baramulla
- 4-6 Addl. D&S Judge, Pulwama/Sopore/Doda.
- 7 3rd. Addl. D&S Judge, Srinagar.
8. 4th Addl. D&S Judge, Srinagar.
9. Municipal Magistrate, Srinagar.

10. C.J.M. Sopore.
- 11-12 Spl. Mob. Magistrate, Budgam/Pulwama/ Srinagar (Under 13th F.C)
13. Sub Judge, Vailoo.
- 14-18 Addl. Mobile Magistrate, Ramban/Udhampur/Beerwah/Shopian/Surankote.
19. City Munsiff, Srinagar.
- 20-27 Munsiff, Charasharief/Chadoora/Pampore/Qazigund/Sumbal/Gurez/Buniyar/Pulwama.
28. Try Officer, Saddar Court Try. Srinagar.
- 29-46 Try Officer, Ramban/Pulwama/Baramulla/Sopore/Doda/Budgam/Udhampur/Beerwah/Shopian/Surankote/Charasharief/Chadoora/Pampore/Qazigund/Sumbal/Gurez/Buniyar/Vailoo

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47. Order file.

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Deputy Registrar (Accts) 28/16